

The Nuclear Safety Regulatory Authority (NSRA) Bill will ensure greater degree of independence and transparency.

#### **Proposal for National Aviation University**

2953. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government proposes to set up a National Aviation University to deal with the problem of skill shortage in the civil aviation sector;
- (b) if so, the objectives sought to be achieved by this exercise;
- (c) the estimated cost therein; and
- (d) by when such a University would be established?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) One of the proposals recommended by the Working Group on Civil Aviation for Formulation of Twelfth Five Year Plan is to consider setting up of a National Aviation University to cater to the growing educational and training requirement of civil aviation sector.

(c) and (d) Details on these aspects are not available as of now.

#### **Development of Gwalior airport**

2954. SHRI ANIL MADHAV DAVE: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the steps being taken for development of Gwalior airport;
- (b) whether Government has set any time limit for the project; and
- (c) the expected expenditure for development of airport at Gwalior?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) Gwalior airport belongs to Indian Air Force and Airports Authority of India (AAI) owns a civil enclave. The present infrastructure at Gwalior airport is sufficient to handle current passenger traffic. Further developments for any future requirement is subject to traffic growth, demand by airlines and economic viability of enhanced airport operations.

#### **Change in the aviation policy**

2955. SHRI BALWINDER SINGH BHUNDER: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is a need for change in the aviation policy in the view of the recent crisis in the aviation sector;